(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	478728175	1	478728174	89.51				<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	4	55769251	4	55732674	10.42	0	36577	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	367721	2	367721	0.07	0	0	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		7	534865147	7	534828569	100.00	0	36577	0	

Name of the Corporate Debtor: SHIVAANI ALLOY STEEL CASTINGS LIMITED; Date of Commencement of CIRP: 24-04-2019; List of Creditors as on: 05-08-2019; Name of IP: Mr. Ramesh Babu Palutla; Process Number: 1; Last 5 digitof registration number: 10861 (Please click here for previous Lists of Creditors)